

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-42/2020

M/s. Sanatan Financers &
Real Estates Pvt. Ltd. & Ors. Petitioners

V/s

Union Of India & Anr. Respondents

Mr. A. D. Bhobe with Mr. Chirag Angle, Advocates for the
Petitioner.

Mr. Pravin Faldessai, Assistant Solicitor General of India for
Respondent No.1.

***Coram : M.S. Sonak,
Smt. M.S. Jawalkar, JJ.***

Date : 12th June, 2020.

P.C. :-

Heard Mr. Bhobe for the Petitioner.

2. Issue notice to the Respondents, returnable on 16th June,
2020. In addition to the usual mode of service, private service is
permitted.

3. Mr. Praveen Faldessai, Assistant Solicitor General of India
appears and waives service on behalf of Respondent No.1.

Smt. M.S. Jawalkar, J.

M.S. Sonak, J.